

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16558/2011

(From the judgement and order dated 26/4/2011 in SA No.738/2011
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

KALYAN SANSTHAN

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

Date: 30/06/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(Vacation Bench)

For Petitioner(s) Mr. Sanjay Kumar Tyagi,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is dismissed.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master